

DITEM NO.131

COURT NO.10

SECTION XIV

SUPR EME COUR T OF I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4047 OF 2004

M/S. PARNASSUS PUBLISHERS & PRIN.PVT.LTD

Appellant (s)

VERSUS

LEGAL HEIRS OF K.C. BABBAR

Respondent(s)

Date: 28/07/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Mr. Jayant Bhushan, Sr. Adv.  
Mr. Umesh Kumar Khaitan, Adv.

For Respondent(s) Dr. S.K. Verma, Adv. (Not present)

UPON hearing counsel the Court made the following  
ORDER

Counsel for the respondent is not present.

List this matter after three weeks.

(Parveen Kr. Chawla)  
Court Master

( Indu Satija)  
Court Master